

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I

Item No.8

CP(IB) No. 97/Chd/Pb/2021

Under Section 9, IBC 2016

In the matter of:-

Solitex Chem

...Petitioner/Operational Creditor

Versus

Malwa Industries Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court-I), are on official tour on account of *colloquium* today, the matter is adjourned to 11.12.2023.

Sd/-
Court Officer

November 2, 2023
Pdp